

तमाम आवश्यक एहतियाती कदम उठा लिये गये हैं। इसके अतिरिक्त, इन अतिक्रमणों के बारे में चीन सरकार को सख्त विरोध-पत्र भेजे गये हैं।

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (DR. D. S. RAJU) : During the last three months, the Chinese intruded into Sikkim on 3 occasions, viz. on 25th and 26th December 1964 and 19th January 1965.

All necessary precautionary steps have been taken. Besides, strong protests have been lodged with the Chinese Government in regard to these intrusions.]

DISTRIBUTION OF A SOVIET MAGAZINE BY SOVIET EMBASSY IN DELHI

166. SHRI A. D. MANI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the issue of 'News and Views from the Soviet Union' of 22nd December, 1964 distributed by the Soviet Embassy in Delhi containing the speech delivered by M. B. N. Ponomarev to the 7th Congress of the Communist Party of India; and

(b) what are Government's reactions to such distribution and whether Government have made any representations to the Soviet Government in this connection ?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH) : (a) Yes, Sir. The Government of India is aware of distribution of 'News and Views from the Soviet Union' dated the 22nd December, 1964 containing the speech of Mr. B. N. Ponomarev to the 7th Congress of the Communist Party of India.

(b) Mr. Ponomarev was one of the invitees to the 7th Congress of the C.P.I. and came to India in his capacity as a member of the Soviet Communist Party and was not a guest of the Government of India. The speech made by Mr.

![] English translation.

Ponomarev at the 7th Congress of the C.P.I. was in his capacity as a member of his delegation. This has been informally brought to the notice of the Soviet authorities.

167. [Transferred to the 26th February, 1965.]

EXPENDITURE INCURRED BY GOVERNMENT FOR PROVIDING COMMUNICATION FACILITIES AT DURGAPUR SESSION OF CONGRESS PARTY

168. SHRI A. D. MANI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the total expenditure incurred by Government for providing communication facilities at the recent Durgapur Session of the Congress party; and

(b) what was the total personnel employed by the Posts and Telegraphs Department for handling the services during the Durgapur Session ?

THE DEPUTY MINISTER of THE DEPARTMENT OF COMMUNICATIONS (SHRI I*. BHAGAVATI) : (a) 41,000 approximately.

(b) Total number of staff—140 (including supervisory staff). Of these only 7 were specially sanctioned for the occasion and the rest were drafted from other offices all for periods ranging from one to two weeks.

अन्तर्राष्ट्रीय फिल्म समारोह में फिल्मों का प्रदर्शन

169. श्री गिरिराज किशोर कपूर : क्या सूचना तथा प्रसारण मंत्रि: यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अन्तर्राष्ट्रीय फिल्म समारोह में जो फिल्में दिखाई गईं उनमें से कुछ में एकदम नग्न दृश्य दिखावाये गये थे; और

(ख) यदि हां, तो ऐसी फिल्मों को दिखाने की व्यवस्था किन कारणों से की गई ?

[EXHIBITION OF FILMS AT INTERNATIONAL FILM FESTIVAL

169. SHRI G. K. KAPOOR : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that completely nude scenes were shown in some films exhibited at the International Film Festival ; and

(b) if so, what were the reasons for making arrangements for the exhibition of such films ?]

सूचना और प्रसारण मन्त्री (श्रीमती इन्दिरा गांधी) : (क) और (ख) भारत का तीसरा अन्तर्राष्ट्रीय फ़िल्म समारोह, जो 8 जनवरी, 1965 से 21 जनवरी, 1965 तक हुआ था, प्रतियोगितामूलक था और इन्टर-नेशनल फ़ेडरेशन आफ़ फ़िल्म प्रोड्यूसर्स एसोशिएशन्स, पेरिस द्वारा मान्यता प्राप्त था। इस बात के अलावा कि निर्माता यह चाहेगा कि उसकी फ़िल्म किसी प्रतियोगिता में पूरी उसी रूप में दिखाई और जांची जाए जिस रूप में उसने बनाई गई है उस फ़िल्म में जिसके हिस्से काट दिए हों और अन्य में जो यूं कि यूं दिखाई गई हों, ठीक से मुकाबला भी नहीं हो सकता। अतः इन्टरनेशनल फ़ेडरेशन ने अपने नियमों में यह व्यवस्था की है कि सम्बन्धित निर्माता की स्पष्ट सहमति के बिना समारोह में पेश की गई फ़िल्म का कोई भी भाग नहीं काटा जायेगा। जब निर्माता से किसी अन्तर्राष्ट्रीय फ़िल्म समारोह में प्रविष्ट उसकी फ़िल्म का कोई भाग काटने की अनुमति मांगते हैं, तो सामान्यतः वह अपनी सहमति नहीं देता। इसके अतिरिक्त, सरकार ने समारोह में शामिल होने वाली फ़िल्मों को औपचारिक सेंसर से छूट देने का निर्णय किया ताकि अधिक से अधिक फ़िल्में भाग लेने के लिये आकर्षित हों और भारत के समारोह में विश्वास उत्पन्न हो। फिर भी समारोह में दिखाई जाने से पहले अधिकांश फ़िल्में स्क्रीनिंग कमेटी द्वारा पहले देखी गई

थीं जिसके अध्यक्ष एक सुप्रसिद्ध विधिवेत्ता व लेखक थे और सुप्रसिद्ध गैर-सरकारी व्यक्ति और आलोचक उसके सदस्य थे। प्रकृति का विषय प्रतिपादन या नग्न या अर्ध-नग्न दृश्यों के कारण जहां भी जरूरी समझा गया सरकार ने प्रदर्शन को केवल बालिगों तक ही सीमित रखने का निर्णय किया। समारोह में जो फ़िल्में भेजी गई थीं, उनका चुनाव फ़िल्म संगठनों या भाग लेने वाले देशों की सरकारों ने किया था। यदि उनमें से कुछ एक ने ऐसी फ़िल्में चुनी जिनमें दृश्य, फ़िल्म की कहानी के जरूरी हिस्से के रूप में नग्न या अर्ध-नग्न थे, तो उन फ़िल्मों के प्रतियोगिता में भाग लेने पर कोई इतराज करना कठिन था। मानव शरीर का कला के रूप में प्रदर्शन, उदाहरण के तौर पर, पैटिंग में, या मूर्ति कला में, असाधारण नहीं है और वह आपत्तिजनक मानलूम नहीं होता।

[THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI) : (a) and (b) The Third International Film Festival of India which was organised from 8th January 1965 to 21st January 1965 was competitive in nature and was held under recognition accorded by the International Federation of Film Producers' Associations, Paris. Apart from the fact that in competition, a Producer desires his film to be seen and judged in its entirety it is accepted that there cannot be fair competition between a film with portions cut out and another shown intact. The International Federation have, therefore, provided in their Regulations that no portion of a film presented at a Festival will be cut without the express agreement of the Producer concerned. Normally the producer does not give such consent. Exemption from censorships was also necessary in order to attract worthwhile entries and to build confidence in our Festival. Almost all films were, however, previewed by a Screening Committee composed of eminent non-officials and critics, and presided over by an eminent jurist-twi/-writer before they were presented at the Festival and wherever it was considered necessary either because of the nature or

treatment of a theme or the likely effects of the visuals which included exhibition of the human form in nude or semi-nude conditions, it has decided to restrict the exhibition to adult audiences only. The films presented at the Festival were selected by film organisations or the Governments of the participating countries. If some of the selected films which exhibited the human form in nude or semi-nude conditions as an essential part of the story of the film, it was difficult to object to this entry in the competition. Exhibition of the human body as an art form in painting or sculpture, is not uncommon and is not normally considered objectionable]

INTERNATIONAL FILM FESTIVAL

170. SHRI: G. MURAHARI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state whether it is proposed to make the International Film Festival a regular feature ?

THE MINISTER FOR INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI) : No decision has yet been taken.

गांधी वाङ्मय

671. श्री राम सहाय : क्या सूचना तथा प्रसारण मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या गांधी वाङ्मय का 13वां ग्रन्थ प्रकाशित कर दिया गया है ;

(ख) यदि हां, तो ग्रन्थ में कौन सी अवधि आती है ; और

(ग) ग्रन्थ में किन-किन विषयों का समावेश किया गया है ?

T[GANDHIAN LITERATURE

171. SHRI RAM SAHAI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the 13th volume of the Gandhian literature has been published;

(b) if so, what period has been covered in the volume; and

(c) what are the subjects dealt with in the volume ?]

सूचना और प्रसारण मंत्री (श्रीमती इन्दिरा गांधी) : (क) जी, हां ।

(ख) 13वां भाग जनवरी, 1915 से लेकर अक्टूबर, 1917 तक की अवधि के बारे में है ।

(ग) इस भाग में जो सामग्री है वह अधिकतर साबरमती आश्रम की स्थापना और चम्पारन में सत्याग्रह के सम्बन्ध में है । इसमें बहुत से वे पत्र भी शामिल हैं जो गांधी जी ने उन दिनों नेताओं साथियों और मित्रों को लिखे ।

v[Tnn MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI): (a) Yes, Sir.

(b) The 13th Volume covers the period from January, 1915 to October, 1917.

(c) The material in the volume chiefly deals with the founding of Sabarmati Ashram and the Saty'agraha in Champaran. It also contains a large number of letters written to leaders, colleagues and friends during this period.]

PLAQUE OF LAJPAT RAI AND TILAK IN MANDALAY JAIL

172. SHRI SITARAM JAIPURIA : Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the reply to Starred Question ,No. 590 in the Rajya Sabha on 15th December, 1964 and State :

(a) whether Government have received any reply from the Government of Burma on the question of fixing a plaque in memory of Lala Jajpat Rai in Mandalay Jail;

(b) if so, what is the reply received; and

(c) whether any request has been made for the fixing of a plaque in memory of Lokmanaya Tilak also, if so, what is the reaction of the Government of Burma in the matter ?